## RAJYA SABHA

## Funds to NGOs for upgrading education

† 1112. SHRI BASHISTHA NARAIN SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the amount allocated, State-wise, including Bihar to Non-Governmental Organisations for upgrading level of education in the rural areas during the last three year;

(b) whether any complaint regarding misuse of allocated money has been received by Government; and

(c) if so, the details of action taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT [DR. (SHRIMATI) RITA VERMA]: (a) to (c) the Ministry of Human Resouce Development provides financial assistance to Non-Governmental Organisations throughout the country including the State of Bihar under various schemes for different educational activities including upgrading level of education in rural areas. The details of such grants of Rs. one lakh and above are generally given in the Annual Reports of the Ministry. Schemes generally have inbuilt mechanism for post-sanction monitoring and review. Periodic visits are conducted by the Officers of the Ministry to ensure proper utilisation of the funds allocated. In case specific complaints are received regarding misuse of funds by such organisations, the matter is investigated and suitable action, such as stoppage of further grants/blacklisting of NGOs, is taken against the NGOs if the allegations are substantiated.

## Nutritional support to school children in Karnataka

1113. SHRI JANARDHANA POOJARY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of the Centrally-sponsored scheme aimed at providing nutritional support to children studying in Primary Schools;

(b) the amount released to each State/Union Territory during the last three years under the schemes;

<sup>+</sup> Original notice of the question was received in Hindi.

